

from the hon. Minister as to which are those tetra-pack plants which are not working to full capacity; which are those which are lying idle; and what are the demands that have been made by the State Governments to the NDDB to ensure that these plants work.

[*Translation*]

SHRI NATHU RAM MIRDHA: Milk powder and liquid milk are prepared in a composite plant. As milk is a biological product, its production varies from season to season. When production of milk is higher, milk powder is prepared from it. However, priority is given to supply liquid milk in urban and rural areas. Preparation of milk powder receives second priority. When production of milk falls short of demand, the demand of milk is met by augmenting the quantity of milk with the help of milk powder which is added to the fresh milk. Thus it is not necessary that all machines are utilized all the time. These are utilized as per the requirement.

[*English*]

SHRI P. R. KUMARAMANGALAM: Sir, I would like to know as to whether you are satisfied with the answer given. I think, you are not (*Interruptions*) Sir, if you do not protect me, then who will protect? (*Interruptions*)

MR. SPEAKER: You are not allowed. Now Shri Bhajan Lal.

(*Interruptions*)

MR. SPEAKER: Please allow Shri Bhajan Lal to put his question.

[*Translation*]

SHRI BHAJAN LAL: I would like to put a supplementary to the hon. Minister with regard to the main question. I would like to know the total capacity of the milk plants in the country and how much milk is produced in the main season as against its total requirement of milk in the country. I would also like to know per capita availability of milk in

the country. Hon. Minister forgot to mention that buffalo also gives milk.

(*Interruptions*)

SHRI NATHU RAM MIRDHA: We have a capacity 663 metric tonnes of milk powder daily.

(*Interruptions*)

[*English*]

### Development of Fishermen Co-operative Societies in Kerala

\*340. PROF. K.V. THOMAS: Will the Minister of AGRICULTURE be pleased to state:

(a) the Central assistance given to Kerala for the development of fishermen co-operative societies;

(b) whether the co-operative societies so established are functioning successfully; and

(c) if not, the reasons therefor?

THE MINISTER OF FOOD AND CIVIL SUPPLIES (SHRI NATHU RAM MIRDHA):

(a) The National co-operative Development Corporation (NCDC) has released so far an amount of Rs. 500.42 lakhs against the sanctioned amount of Rs. 1563.51 lakhs from 1985-86 towards development of Fishermen Co-operative Societies in Kerala.

(b) Yes, Sir.

(c) Does not arise.

PROF. K.V. THOMAS: Sir, during the time of the previous Government headed by Mr. Karunakaran, a survey was conducted to find out who were the traditional fishermen. A list was prepared which was accepted by all the political parties. On the basis of this list, 82 fishermen welfare societies were constituted. These were the societies which looked after the welfare activities

of the fishermen in the coastal belt of Kerala.  
(*Interruptions*)

MR. SPEAKER: Please be precise.

PROF. K.V THOMAS : When the new Government came into power, these welfare societies of the fishermen were liquidated and in their place, cooperative societies came in. (*Interruptions*)

MR . SPEAKER : I have told him to be precise and put the question.

PROF. K.V. THOMAS : When this Government came into power, they would not conduct elections for these cooperative societies in a democratic manner because the list of the members was politicised and one-sided.

MR . SPEAKER : Don't make such a long statement.

(*Interruptions*)

PROF. K.V THOMAS : I would like to know whether the Government has given clear instructions to the Government of Kerala to conduct elections for the societies in democratic manner.

[*Translation*]

SHRI NATHU RAM MIRDHA : Hon. Speaker, Sir, the Government of India has provided more than Rs. 1500 lakh to assist the cooperative societies of the poor fishermen in Kerala. But so far these societies have utilized Rs. 500 lakh only. I would like to tell the hon. Member, who has asked this question about the cooperative societies, that it is a state subject. These societies have not been able to reap benefits due to their infighting and differences. The Central Government cannot hold the elections for cooperative societies there..(*Interruptions*).

[*English*]

MR. SPEAKER: He says that he cannot direct the State Government to hold elec-

tions for the co-operative societies. You kindly put your second question.

(*Interruptions*)

SHRI K.V. THOMAS: Sir, you should protect my question.

MR. SPEAKER: I am protecting you. He says that he cannot tell the State Government to conduct the elections for co-operative societies.

(*Interruptions*)

SHRI K.V. THOMAS : No Sir. He has not told that.

MR. SPEAKER : Yes, He said that.

(*Interruptions*)

[*Translation*]

SHRI NATHU RAM MIRDHA : Mr. Speaker, Sir, the responsibility of forming cooperative societies and holding elections for them is that of the State Government...(Interruptions) ... One Government lays down a particular policy and another Government makes some other policy, it is not the responsibility of the Centre...(Interruptions)....

[*English*]

SHRI K.V. THOMAS : It is the duty of the Government of India to find out as to whether these co-operatives are functioning well or not. Coming to my second question, the Minister has said in his reply that out of Rs. 1563 lakhs allotted for the functioning of these societies in 1985-86, so far only Rs. 500 lakh have been used. What is the reason for such a discrepancy ? When a huge amount has been allotted by the Government of India, why could not this amount be made use of by the State Government?

[*Translation*]

SHRI NATHU RAM MIRDHA: Mr.

Speaker, Sir, Kerala Government could not organise these societies properly, because of which they could not derive the optimum benefit of the grants from the Centre. Even the previous Governments could not take its benefit. Also the present one has not been able to do so. . (Interruptions)

SHRI JANARDAN TIWARI: Mr. Speaker, Sir, I would like to know from the Government the total amount of money that has been provided as grant to the Kerala Government by the Centre during the year 1988-89 and 1989-90 respectively for the purpose of development of fishermen cooperative societies there.

SHRI NATHU RAM MIRHDA : I do not have the exact figures of the current allotment.

[English]

SHRI VAKKOM PURUSHOTHAMAN: Even though the functioning of the co-operatives come under the State subjects, in this case, the co-operatives are functioning as per the assistance given by the Central Government. I would like to know as to whether or not the Government is aware of the fact that the membership of these societies are given only to Marxist Members or sympathisers and not even to the CPI sympathisers. . . (Interruptions) Elections, at this stage, are not possible for these co-operative societies due to the revolt of the fishermen.

[English]

SHRI NATHU RAM MIRHDA: Mr. Speaker, Sir, I accept this fact that the cooperative societies have not been organised in a proper manner and therefore they have not been able to deliver the goods expected of them. I wish that more and more societies should be formed, they should work properly and we will be glad to provide them assistance. Societies should function properly and utilize the grants which are made available to them. We will try to help them. This is the wish of the whole House that the Government should help the cooperative societies.

[English]

#### Production of Fertilizers

\*341. SHRI KALP NATH RAI: Will the Minister of AGRICULTURE be pleased to state:

(a) the production of fertilizers during the 1988-89 and 1989-90, year-wise, and the estimated production during 1990-91;

(b) the reasons for shortfall in production, if any; and

(c) the steps being taken to increase the production of fertilizers ?

THE MINISTER OF FOOD AND CIVIL SUPPLIES (SHRI NATHU RAM MIRHDA):

(a) to (c). A statement is laid on the Table of the House.

#### STATEMENT

(a) The production of fertilizers during 1988-89 and 1989-90 is given below: -

Year	Nitrogen (N)		Phosphates (P)		Total (N+ P)	
	Target	Production	Target	Production	Target	Actual
	1988-89	64.00	67.12	22.00	22.52	86.00
1989-90 (Estimated)	70.00	68.00	24.00	18.00	94.00	86.00

(Lakh MT)